

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO.391  
TO BE ANSWERED ON THE 12<sup>TH</sup> AUGUST, 2016  
CONSUMPTION OF TOBACCO**

**\*391. SHRI GAJANAN KIRTIKAR:  
DR. SUNIL BALIRAM GAIKWAD:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of quantum of tobacco in the form of cigarettes and bidis including smokeless tobacco consumed in rural and urban areas of the country during the last three years;

(b) whether the Government proposes to convert the unorganised smokeless tobacco manufacturing sectors into organised sectors and if so, the details thereof and if not, the reasons therefor;

(c) whether the Apex Court has ordered to ban the sale, purchase and storage of all forms of chewable/smokeless tobacco in the country and if so, the details of status of implementation by States/UTs; and

(d) the steps taken by the Government for rehabilitation of the people who are working in the smokeless/chewable tobacco sector?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA**

**STARRED QUESTION NO. 391\* FOR 12<sup>TH</sup> AUGUST, 2016**

(a) No such specific data is maintained centrally by the Ministry. However, as per the information received from the Tobacco Board, Department of Commerce, the Flue Cured Virginia (FCV) tobacco used for manufacturing of Cigarettes for the last three years is as follows:

(Quantity in Million Kgs.)

<b>Year</b>	<b>FCV Tobacco (Threshed Leaf) Consumption/Use</b>
2013-14	60.97
2014-15	57.60
2015-16 (P)	52.29

Note: (P) - Provisional

(b) There is no such proposal in the Ministry.

(c) No such specific order has been given by the Apex Court. However, the Government of India has issued regulations under the Food Safety & Standards Act 2006 which lay down that tobacco or nicotine cannot be used as ingredients in food products.

(d) As per information received from Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture, Crop Diversification Programme, an ongoing sub scheme of Rashtriya Krishi Vikas Yojana (RKVY) has been extended to 10 tobacco growing states w.e.f. 2015-16 to encourage tobacco growing farmers to shift to alternate crops/cropping systems. An allocation of Rs. 2500 lakh and Rs. 3000 lakh as central share has been made during 2015-16 and 2016-17, respectively to diversify tobacco farming in the states of Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal.